

POST OFFER PUBLIC ANNOUNCEMENT ASHOK ALCO-CHEM LIMITED ("AACL" OR THE TARGET COMPANY) Regd. Office: 276, Lawrence and Mayo House, 3rd Floor, D N Road, Mumbai - 400 001, Tel. No. (022) 61446930 Fax No (022) 22017621, E Mail Id : auraalkalieschem@gmail.com		
Open Offer for Acquisition of 9,81,590 Equity Shares from Shareholders of Ashok Alco-Chem Ltd. by Aura Alkalies and Chemicals Pvt. Ltd. ("ACQUIRER") and Dr. Anil M. Kadakia ("PAC")		
This Post Offer Advertisement is being issued by Pioneer Money Management Ltd., on behalf of Aura Alkalies and Chemicals Pvt. Ltd. ("ACQUIRER") along Dr. Anil M. Kadakia (Persons acting in concert), in connection with the offer made by the Acquirer along with the PAC, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Wednesday, February 01, 2012 in the Financial Express, Jansatta and Navshakthi newspapers.		
1. Name of the Target Company : Ashok Alco-Chem Ltd. 2. Name of the Acquirer(s) and PAC : Aura Alkalies and Chemicals Pvt. Ltd (Acquirer) and Dr. Anil M. Kadakia (PAC) 3. Name of the Manager to the Offer : Pioneer Money Management Ltd. 4. Name of the Registrar to the Offer : Link Intime India Pvt. Ltd. 5. Offer Details : a. Date of Opening of the Offer : Friday, May 04, 2012 b. Date of Closure of the Offer : Thursday, May 17, 2012 6. Date of Payment of Consideration : 25th May, 2012 7. Details of Acquisition :		
Sl. No.	Particulars	Proposed in the Offer Document
7.1	Offer Price	₹19.15
7.2	Aggregate number of shares tendered	NA
7.3	Aggregate number of shares accepted	NA
7.4	Size of Offer (Number of shares multiplied by offer price per share)	₹1,87,97,449.00
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No & %)	9,06,082 (24%)
7.6	Shares Acquired by way of Agreements ●Number ●% of Fully Diluted Equity Share Capital	7,55,069 20%
7.7	Shares Acquired by way of Open Offer ●Number ●% of Fully Diluted Equity Share Capital	9,81,590 26%
7.8	Shares Acquired after Detailed Public Announcement ●Number ●% of Fully Diluted Equity Share Capital	Nil Nil
7.9	Post offer share holding of Acquirer ●Number ●% of Fully Diluted Equity Share Capital	26,42,741 70%
7.10	Pre & Post offer shareholding of the Public ●Number ●% of Fully Diluted Equity Share Capital	Pre 4,81,010 12.74%
Post 14,30,119 37.88%		
8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.		
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange Ltd. and the registered office of the Target Company.		
ISSUED BY THE MANAGER TO THE OFFER Pioneer Money Management Ltd. SEBI Regn. No. INM 000011906 1218, Maker Chambers V, Nariman Point, Mumbai - 400 021 Tel. Nos. (022) 6618 6633, Fax No. (022) 2204 9195, E Mail ID: ankit.chudiwala@pinc.co.in Contact Person : Shri. Ankit Chudiwala		
On behalf of the Acquirer Aura Alkalies and Chemicals Private Limited		
Place: Mumbai Date: May 28, 2012		